

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.93 of 2013 &
IA 153 of 2013**

Dated : 3rd July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Hi-Tech Carbon ... Appellant(s)

Versus

U.P. Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Vinod Upadhyay, Sr. Adv.
Mr Syed Shahid Hussain

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-2,3 & 4
Mr. Sanjay Singh for R-1

ORDER

Mr. Sanjay Singh, the learned counsel undertakes to file Vakalatnama on behalf of the Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 03.08.2013 after serving copy on the other side.

Post the matter on **23.08.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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